



**KARNATAKA STATE COASTAL ZONE MANAGEMENT AUTHORITY**

(Constituted by MoEF & C.C Government of India, under Sub-Section (1) & (3) of E(P) Act 1986)

**Before The Hon'ble National Green Tribunal  
Southern Zone, Chennai**

**Original Application No. 76 of 2022 (SZ)  
Along With I.A 116/2022 (SZ)**

**In the Matter of:**

Smt. Damayanti Subray Mesta

**... Applicant**

**V/s**

Department of Public Works, Ports & Inland Water Transport.

**... Respondent (S)**

**Status Report Submitted by Respondent No. 3 i.e.,  
KSCZMA on Original Application No. 76 of 2022 filed  
before the Hon'ble National Green Tribunal Southern  
Zone, Chennai**

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M/s. Honnavar Port Pvt. Ltd, have applied on 15.02.2012 for CRZ clearance for barge/vessel loading facility at Coastal Sand Spit (without RS No.) at Kasarakod Tonka, Honnavar Taluk, Uttara Kannada District at the mouth of river Sharavathi in the notified Port limits that has been declared as Minor Port by Government of Karnataka.



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Project details as per the proceedings of KSCZMA meeting held on 28.05.2012 is as below:

Sl. No.	Parameter	Description
1.	Land area of the project	44 Ha.(109 Acres)
2.	Cargo handling capacity	<ul style="list-style-type: none"><li>• Handling capacity:4.9 MTPA</li><li>• Coal-2.7 MTPA</li><li>• Iron Ore-1 MTPA</li></ul> <b>General Cargos-1.2 MTPA</b> <ul style="list-style-type: none"><li>• Granite-0.16 MTPA</li><li>• Fertilizer-0.2 MTPA</li><li>• Molasses with Agro Products- 0.15 MTPA</li><li>• Steel Products-0.4MTPA</li><li>• Sugar-0.29 MTPA</li></ul>
3.	CRZ Classification of the project site	CRZ- IB(Inter tidal area) CRZ -III & CRZ-IV
4.	Cargo Storage	<ul style="list-style-type: none"><li>• Iron ore-1.8 Ha</li><li>• Coal-7 Ha.</li><li>• Other General Cargos-6.10 ha.</li></ul>
5.	Cargo handling equipment	Barge/Vessel loader, mobile harbor cranes, pay loaders
6.	Berthing facilities	length 440 m & width 30m
7.	Length of Northern Breakwater	820m
8.	Length of Southern Breakwater	865 m
9.	Navigation Facilities	Approach Channel (Inner/Outer):Length:1395/2280m: Width:100/100m : Depth(-)10/10m Turning Circle: Diameter:250m: depth (-)10m



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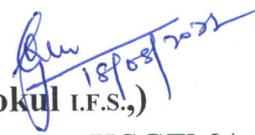
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10.	Dredging & Reclamation	<ul style="list-style-type: none"><li>• Capital dredge material : 3.9 MCM</li><li>• Reclamation: 1 MCM of dredged material will be used.</li><li>• Remaining dredged material will be disposed beyond(-) 25m depth offshore at identified disposal ground</li></ul>
11.	Navigational Aids	Channel marker buoys: Fairway marker Buoy: Breakwater marker lights: Berth Corner lights.

It is submitted that the project proposal was placed in the Karnataka State Coastal Zone Management Authority meeting held on 28.05.2012. The Authority after discussion and deliberation, recommended the proposal to State Environment Impact Assessment Authority (SEIAA) Karnataka, as it requires Environment Clearance as per para 4(i) b of CRZ Notification, 2011. (Extract of Meeting Proceedings is annexed as **Annexure –I**)

It is submitted that, CRZ clearance had been issued for the activities mentioned within 44 Ha. of land in CRZ IB & III areas and break water construction in CRZ IV areas. No where approval for construction of new roads, outside the area mentioned i.e 44 Ha. has been given by KSCZMA.

In compliance to the Order dated 27.07.2022 of Hon'ble NGT, Chennai (SZ), the Additional Chief Secretary, Public Works, Ports & Inland Water Transport Department, and M/s. Honnavar Port Pvt. Ltd., Bangalore have been asked to stop the construction work and comply with the orders of the Hon'ble NGT vide letter No. FEE 3 EAA 2022 dated 11.08.2022. Copy of the notice is annexed as **Annexure –II.**

  
(R. Gokul I.F.S.,)

Member Secretary, KSCZMA,  
Department of Forest, Ecology and  
Environment.

## (Extract of meeting proceedings)

**Proceedings of the Karnataka State Coastal Zone Management Authority (KSCZMA) Meeting held on 28<sup>th</sup> May 2012 at Committee Room No: 253, II Floor, Multi Storied Building (Gate-II), Dr. B.R.Ambedkar Veedhi, Bangalore- 560001 under the Chairmanship of the Additional Chief Secretary to Government, Department of Forest, Ecology & Environment (DFEE), Bangalore.**

**Members present:** As per the list enclosed.

The Chairman welcomed the members and the other officers present. The agenda was taken up for deliberation. The agendawise deliberations and decisions are as follows:

**I. Reply received from MOEF on the recommendation made by the Authority regarding Consideration of proposals seeking CRZ clearance for establishment of ice plants (FEE 36 CRZ 2011)**

The Authority noted that the issue pertaining to proposals seeking CRZ clearance for establishment of ice plants were considered in the KSCZMA meeting held on 14.03.2011, 15.09.2011 and 19.12.2011.

The following proposals were considered and recommended during the meeting held on 14.03.2011.

- i) CRZ Clearance for construction of 30 Ton capacity Ice plant and cold storage unit at Sy. No. 262/1C1A1 of Kodavoor Village, Malpe, Udupi Taluk by M/s Shree Ram Fisheries- regarding. (FEE 36 CRZ 2011)
- ii) CRZ Clearance for construction of 40 Ton capacity Ice plant at Sy. No. 39/4 AP1 of Navunda Village, Kundapur Taluk by M/s Mehnaz fisheries- regarding. (FEE 3 CRZ 2011)
- iii) CRZ Clearance for Construction of Ice Plant at Sy.No. 265/1A1 of Kodavur Village, which is in 'C' Block of the Malpe Fishing Harbour by M/s. Malpe Marines- regarding (FEE 22 CRZ 2011)
- iv) CRZ Clearance for construction of 50 Ton capacity Ice plant and 200 Ton capacity cold storage unit at Sy. No. 262/1C1A of Kodavoor Village, Malpe, Udupi Taluk by Sri Keshav Kundar, M/s Yashaswini fisheries- regarding. (FEE 37 CRZ 2011)
- v) CRZ Clearance for construction of 50 Ton capacity Ice plant and 25 Ton capacity cold storage unit at Sy. No. 262/1C1A1 of Kodavoor Village, Malpe, Udupi Taluk by M/s Suhas Enterprises, Malpe - regarding. (FEE 39 CRZ 2011)

- vi) CRZ Clearance for construction of ice plant of 60 MT Capacity at Sy.No. 263/9P1 of Kodavur Village by M/s. Vaishnavi Ice Plant (FEE 15 CRZ 2011)
- vii) CRZ Clearance for construction of Ice Plant of 45 Tons Capacity and cold storage at Sy. No. 265/1A2 of Kodavur Village which is within Malpe Fishing Harbour by M/s. Purse-seine Fishermen Primary Corporative Society Ltd., Udupi. (FEE 5 CRZ 2011)
- viii) CRZ Clearance for construction of 2 Ice plant of 30 Ton capacity each at Sy. No. 132/7A and 132/11A of Fisheries Harbour, Gangolli, Kundapura Taluk by M/s Udith Enterprises-regarding. (FEE 35 CRZ 2011)

The following proposals were considered and recommended during the meeting held on 15.09.2011:

- i) CRZ clearance for establishment of 30 Ton capacity ice plant and 20 Ton capacity Cold storage on a plot area of 500 Sqm in Sy.No.262/1C1A1 of Kodavoor village by M/s Sukruti Ice and Cold Storage-reg. (FEE 40 CRZ 2011)
- ii) CRZ clearance for extension of ice plant building in Door No 2- 221(1) at Sy.No. 1/1P1 of Badanidiyur village by Smt. Dayavathi Suvarna W/o Madhava Suvarna (FEE 164 CRZ 2011)
- iii) CRZ clearance for establishment of 30 Ton capacity ice plant (2 Units) and 50 Ton capacity of Cold storage (1 Unit) on a plot area of 752.62 Sqm in Sy.No.262/C/A of Kodavoor village by M/s Vaishnavi Marine Industries, Malpe-reg. (FEE 191 CRZ 2011)
- iv) CRZ clearance for establishment of 30 Ton capacity ice plant and Cold storage on a plot area of 46 cents of own land in Sy.No.263/4A4 of Kodavoor Village, Udupi Taluk by M/s R.B. Fisheries, Malpe -reg. (FEE 192 CRZ 2011)
- v) CRZ clearance for establishment of 30 Ton capacity ice plant and Cold storage on a plot area of 0.30 Acre of own land in Sy.No.213/1K3 of Kotatattu village, Udupi District by M/s Akshyankitha Ice plant & Cold Storage -reg. (FEE 193 CRZ 2011)

The following proposals were considered and recommended during the meeting held on 19.12.2011:

- i) CRZ clearance for establishment of 50 Ton capacity ice plant and 200 Ton capacity Cold storage on a plot area of 550 Sqm in Sy.No. 262/C of Kodavoor village by M/s Sheethal Ice and Cold Storage-reg. (FEE 230 CRZ 2011)
- ii) CRZ clearance for establishment of 50 Ton capacity ice plant and 25 Ton capacity Cold storage on a plot area of 450 Sqm in Sy.No. 262/C of Kodavoor village by M/s Vighnaraj Fisheries, Ice and Cold Storage, Mannur, Padukere-reg. (FEE 235 CRZ 2011)
- iii) CRZ clearance for establishment of 60 Ton capacity ice plant on a plot area of 500 Sqm in Sy.No. 262/C of Kodavoor village by M/s Dharani Enterprises and Cold Storage, Beach Road, Malpe-reg. (FEE 231 CRZ 2011)

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The Principal Secretary to Government, Animal Husbandry and Fisheries Department have therefore requested to reconsider this proposal and facilitate CRZ clearance from KSCZMA.

The subject was therefore reconsidered.

The Principal Secretary to Govt., Animal Husbandry and Fisheries Department informed the Authority that virtually no physical infrastructure is proposed on the land like the conventional fishing harbour / fish landing centre. Only construction of breakwaters inside the sea in order to facilitate easy landing of the catches by fishermen is proposed. The proposed location is conventionally used for landing of catch by the local fishermen. The proposed breakwaters will facilitate safe and easy landing. The Principal Secretary further added that practically no erosion is observed in the recent past and there is no turtle breeding ground in the proposed site. However, there is a turtle breeding centre being run by an NGO at a distance of around 500 meters towards the north of the proposed site. The NGO also have expressed an opinion that the proposed activity will not have any impact on the breeding centre.

During the discussion, Secretary to Govt., Ecology and Environment Department informed that if the proposed activity is not a fishing harbour but only construction of breakwater then, it is not listed in the schedule of EIA Notification, 2006 and therefore, does not require Environmental Clearance under EIA Notification, 2006, however such activities will require CRZ clearance from the Ministry of Environment and Forests, Government of India as per para 4(ii) (a).

The Authority after discussion, decided to recommend the proposal to Government of India after obtaining the required documents.

**III. CRZ clearance for barge/vessel loading facility, Kasarkod Tonka village, Uttara Kannada District by M/s Honnavar Port Pvt. Ltd. (HPPL) (FEE 40 CRZ 2012)**

The Authority noted the following information with regard to the proposal:

M/s. Honnavar Port Pvt. Ltd. have applied for CRZ clearance for their newly proposed development of barge/vessel loading facility at Coastal Sand Spit of (without RS No.) at Kasarakod Tonka, Honnavar Taluk, Uttara Kannada District at the mouth of river Sharavathi in the notified port limits that has been declared as minor port by Government of Karnataka.

**Project Description:**

Sl. No.	Parameter	Description
1.	Land area	44 Ha. (109 Acres)
2.	Cargo handling capacity	<b>Handling capacity: 4.9 MTPA</b> <ul style="list-style-type: none"><li>• Coal - 2.7 MTPA</li><li>• Iron ore - 1 MTPA</li></ul> <b>General Cargos - 1.2 MTPA</b> <ul style="list-style-type: none"><li>• Granite - 0.16 MTPA</li><li>• Fertilizer - 0.2 MTPA</li><li>• Molasses with Agro Products - 0.15 MTPA</li><li>• Steek products - 0.4 MTPA</li><li>• Sugar - 0.29 MTPA</li></ul>

3.	Cargo storage	<ul style="list-style-type: none"> <li>• Iron ore – 1.8 Ha</li> <li>• Coal – 7 Ha.</li> <li>• Other General Cargos – 6.10 Ha.</li> </ul>
4.	Cargo handling equipment	Barge/Vessel loader, mobile harbour cranes, pay loaders
5.	Berthing facilities	Berth of length 440 m and width 30m
6.	Length of Northern Breakwater	820 m
7.	Length of Southern Breakwater	865 m
8.	NAVIGATION Facilities	Approach Channel (Inner/Outer): Length: 1395/2280m; Width:100/100m;Depth: (-) 10/10 m Turning Circle : Diameter:250m;depth: (-) 10 m
9.	Dredging and Reclamation	<ul style="list-style-type: none"> <li>• Capital dredge material: 3.9 MCM</li> <li>• Reclamation: 1 MCM of dredged material will be used.</li> <li>• Remaining dredge material will be disposed beyond (-) 25 m depth offshore at identified disposal ground</li> </ul>
10.	Navigational Aids	Channel marker buoys; Fairway marker Buoy; Breakwater marker lights; Berth Corner Lights.
11.	Connectivity	<ul style="list-style-type: none"> <li>• National Highway – NH 17 (2 Km) towards East.</li> <li>• Nearest Railway Station- Honnavar (5 Km) towards East</li> <li>• Proposed Rail Corridor connecting project site to Manki Railway station of about 15 Km</li> <li>• Road Corridor connecting project site to NH 17.</li> </ul>

The proposed area falls in CRZ 1B (Inter tidal area) area between low tide line and high tide line, CRZ III and CRZ IV.

The proponent have submitted the following:

- i. Application in the prescribed Form 1,
- ii. Rapid EIA Report prepared based on one season data,
- iii. CRZ map indicating HTL and LTL demarcated by Centre for Earth Science Studies, Tiruvananthpura which was one of the agency authorized for this purpose.
- iv. Project report super imposed on the CRZ map along with CRZ 1, CRZ III and CRZ IV area.

However, the following documents required as per the para 4.2 of the CRZ Notification, 2011 are not submitted:

- i) Comprehensive EIA required as per O.M. No.15-3/2009-IA-III dated 3<sup>rd</sup> November 2009.
- ii) Disaster Management report, Risk Assessment Report and Management Plan.
- iii) The CRZ map normally covering 7 Km radius around the project site.
- iv) No Objection Certificate from the KSPCB.

As per para 4 (i) (b) of the CRZ Notification, 2011 those projects which are listed under this notification and also attract EIA notification, 2006 (S.O.1533 (E), dated the 14<sup>th</sup> September, 2006), only clearance under EIA notification is required subject to being recommended by the State Coastal Zone Management Authority.

The proposed project is covered at Sl. No. 7 (e) of the schedule annexed to EIA Notification, 2006, ports and harbours with handling capacity of less than 5 Million tons per annum of cargo handling capacity is categorized as 'B' and therefore requires Environmental Clearance from the State Environment Impact Assessment Authority, Karnataka.

The proponent appeared before the Authority and explained the details of the project.

The proponent has submitted that Environment Impact Assessment have been prepared based on the ToRs issued by the SEAC on 13.09.2011. The public consultation for the development of the barge/vessel loading facility was held on 27.01.2012.

During the discussion, the Principal Secretary, Animal Husbandry and Fisheries Department informed that a fishing harbour is also being developed at the vicinity of the proposed site, necessary Environmental Clearance for the said project have been obtained from the State Environment Impact Assessment Authority with the recommendation of this Authority. While replying to the query that whether the proposed barge vessel loading facility will interfere with the activities in the approved fishing harbour, the Director, Fisheries Department submitted that it has been agreed in principle for construction of this Port. The Principal Secretary, Animal Husbandry and Fisheries Department informed that a report from the Central Water and Power Research Station, Pune has been sought in this regard.

The Authority after discussion, decided to recommend the proposal to SEIAA, Karnataka for issue of Environmental Clearance subject to the proposed measures to be recommended by the CWPRS and to be followed by the proponent so that the proposed activity will not affect the movement of fishing vessels and other activities in the fishing harbour, Honnavar.

**IV. NOC for storage tank terminal at New Mangalore Port at Mangalore by Indian Ports Warehousing Company (FEE 17 ECO 2006)**

The Authority noted the following information with regard to the proposal:

M/s Indian Ports Warehousing Company, New Mangalore had applied for Environmental Clearance from the State ECC on 28.12.2005 and subsequently applied for CRZ clearance on 29.03.2007 for the existing facility for storage of liquid cargo within the New Mangalore Port premises on a plot area of 3.25 Ha.

Following are the details of the facility:

Tank no.	Dia (m) & Height(m)	Storage Capacity in KL	Chemical Classification
T1	26x11	5800	Class 'C' Petroleum
T2	14 x 13.2	2000 KL	Class 'A' Petroleum
T3	14 x 13.2	2000 KL	Class 'A' Petroleum



## KARNATAKA STATE COASTAL ZONE MANAGEMENT AUTHORITY

(Constituted by MoEF & C.C Government of India, under Sub-Section (1) & (3) of E(P) Act 1986)

No. FEE 3 EAA 2022

Date: 11.08.2022

To,

1. Additional Chief Secretary to Government,  
Department public Works, Ports and Inland Water Transport,  
Room No. 28, Vikasa Soudha,  
Bengaluru-560 001.

2. M/s Honnavar Port Pvt. Ltd,  
# 103, Lalehzar Apartments,  
45/I-2, Palace Road,  
Bangalore 560001.

Sir,

**Sub:** Development of Barge/vessel loading facility to handle 4.0 MTPA of cargo at Coastal Sand Spit, Kasrkod Tonka Village, Honnavar Taluk, Uttara Kannada District by M/s Honnavar Port Private Limited (HPPL)-reg

**Ref:** 1. Proceedings of KSCZMA meeting held on 28.05.2012.  
2. Environmental Clearance letter No. No. SEIAA 22 IND 2011, dated - 21.09.2012.  
3. Order of Hon'ble National Green Tribunal (SZ), Chennai in O. A. No. 76 of 2022 (SZ) dated 27.07.2022.

\* \* \* \* \*

This has reference to the order of the Hon'ble NGT dated 27.07.2022 in O.A. No. 76/2022 (SZ) and I.A. No. 116 of 2022(SZ) (copy enclosed) regarding construction of road by M/s Honnavar Port Private Limited on the CRZ area of Kasarkod Village which is in violation of Environmental Clearance already granted to the project proponent, as recommended by KSCZMA in its meeting held on 28.05.2012.

The Hon'ble NGT (SZ) have directed vide order at ref (3) above, to the authorities to ensure that no further construction should be made either as per the Environmental Clearance or in violation of the same in that area.

You are therefore directed to comply with the order of the Hon'ble National Green Tribunal (SZ), Chennai and to stop any further construction.

Yours faithfully,

(R. Gokul)

Member Secretary,

De 11/8/22

ISSUE: ③  
Dated: 16/8/2022

**Copy to:**

- 1) Deputy Commissioner, Uttara Kannada, Karwar for compliance of NGT Order.
- 2) Regional Director (Environment), Parisara Bhavaa, Habuvada, Karwar-581306.

Room No. 710, 7th Floor, 4th Gate, M.S. Building, Bengaluru - 560001. Phone : 080-22353961

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